Annexure-1																	
Name of the Corporate Debtor: GENERAL COMPOSITES PRIVATE LIMITED							Date of Commencement of Liquidation: 05-03-2024						List of Stakeholders as on: 24-05-2024				
List	of Secured Fina	ncial Creditors				•					•						
(Am	ount in Rs.)																
Sr.	Name of	Identification	Details o	f claim	Details of clair	ails of claim admitted							of any	Amount of claim	Amount of claim	Remarks, if any	
No.	creditor	No.	received								_						
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	under verification		
1	Union Bank of India		09-04-2024	229786654.5	229521282.1	Secured			Claim During Liquidation Period: 1. EMG of Factory Land & Building at Survey no. 208, 302 & 303 (part), Village Lahegaon, Bhatsa Road, Mumbai - Nashik Highway, Opp. Durga Petrol Pump, Shahpur, Thane owned by Corporate Debtor. 2. Hypothecation of Book Debts & Stocks. Claim During CIRP Period Mentioned security Interest Details as follows: 1. All the part parcel of Industrial unit/gala bearing survey no. 208, 302 and 303 (part) village Lohegaon, bhasta road, Mumbai Nashik Highway Tal Shahpur Dist Thane Rs. 17,07,00,000/- dated19/07/2018. 2. All part parcel of Residential premises being Flat no. 22 2nd floor Munish CHSL LBS Marg Mulund Mumbai 400080 owned by Ms. Sushma Gulati Rs.					265372.35		Secured Financial Creditor ACCEPTED 229521282.14	
	TOTAL			229786654.5	229521282.1		0		104,64,000/- dated 22/03/2019.		0.00	0		265372.35	0		
	IOIAL			229700034.5	223321202.1		U				0.00	U		2033/2.33	0		